

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

371/252/ND/2018

In the matter of :  
JSR Entertainment (P) Ltd

...PETITIONER

SECTION  
Under Section 252

Order delivered on 24.7.2018

Coram :  
R. Varadharajan,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj  
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -  
For the Respondent/Corporate Debtor :  
For the Intervener : Ms. Easha Kadian for Ms. Lakshmi Gurung, St. Counsel,  
Income tax Deptt  
: Ms. Shefali Gupta, AROC, Delhi

ORDER

At the request of Ld. authorized representative for the appellant, time is granted for filing the Bank statement. 2 weeks time is granted for this purpose.

Post the matter on 21.8.2018.



(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit